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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 130/NCLT/AHM/2017
CA(CAA) No. 160/NCLT/AHM/2017**

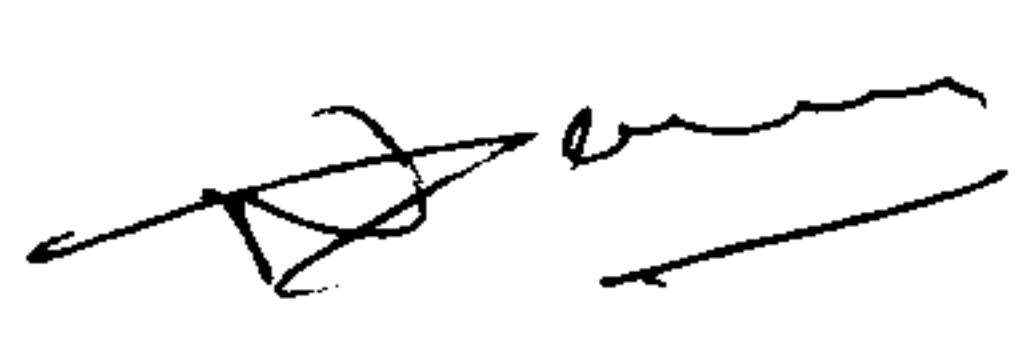
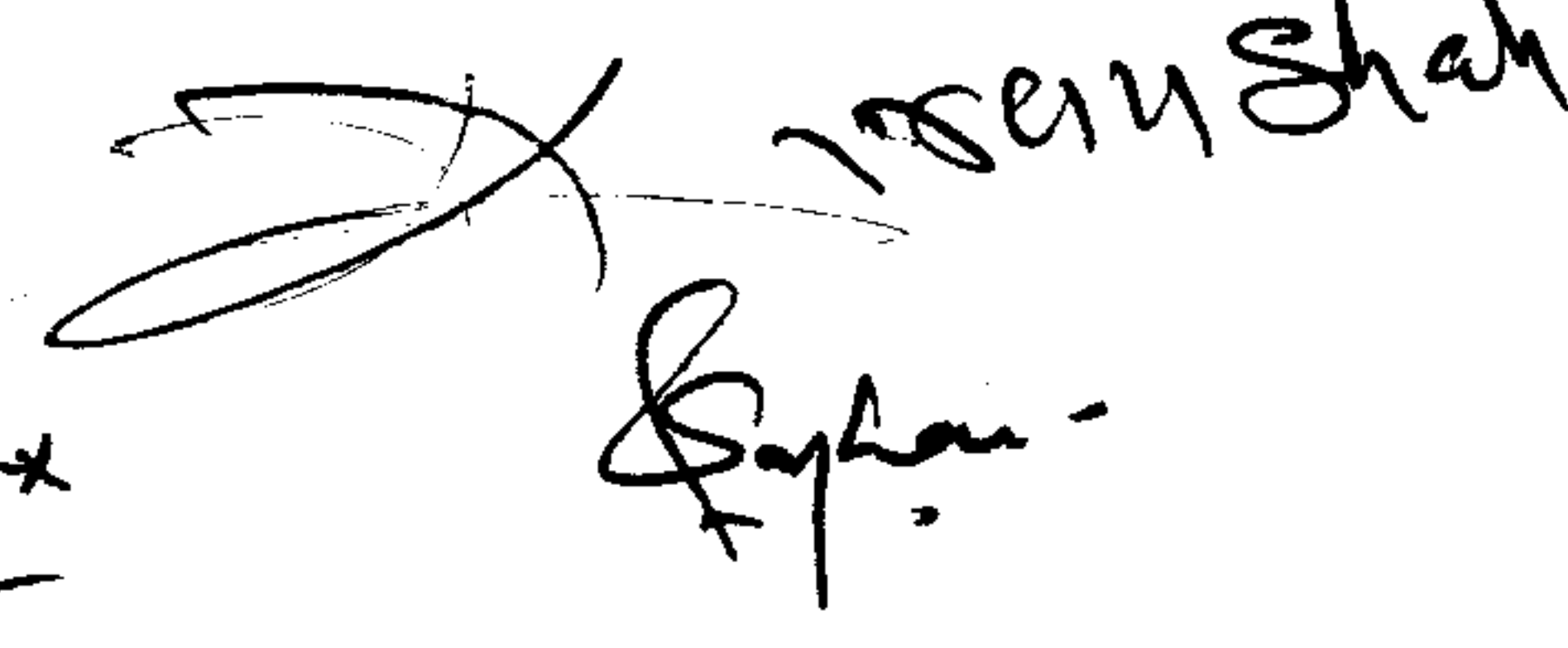
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2018**

Name of the Company: Vishal Foods & Investments Pvt Ltd.
Megha Estates Pvt Ltd
Madhur Housing & Development Co. (A Private
Company with unlimited Liability)
DLF Investments Pvt Ltd
Kohinoor Real Estates Company (A Private
Company with unlimited Liability)
Panchsheel Investment Company (A Private
Company with unlimited Liability)
Haryana Electrical Udyog Pvt Ltd
Buland Consulants & Investments Pvt Ltd
Sidhant Housing and Development Company
(A Private Company with unlimited Liability)
Yashika Properties and Development
Company (A Private Company with unlimited Liability)
Rajdhani Investments & Agencies Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DR. U.K CHAUDHARY	SR. ADV.	} PETITIONER COMPANIES	
2. NAVEEN DAHIYA	ADV.		
3. KIRAN SHAH	FCA		
4. KARAN SANGHANI FOR M. R. Bhatt & Co	Adv.	} Income Tax Department	

ORDER

Learned Senior Advocate Mr. U K Chaudhary with Learned Advocate Mr. Naveen Dahiya with Learned FCA Mr. Kiran Shah i/b UKCA and Partners present for Petitioners. Learned Advocate Mr. Karan Sanghani i/b M R Bhatt & Co. present for Income Tax Department.

Proof of service of notice of date of hearing on Statutory authorities filed.

Proof of publication filed.

Representation of Official Liquidator received in Transferor Companies.

Representation of Income Tax Authority received.

No representation received from public.

Reply filed by petitioners.

Heard arguments of learned Counsel for Petitioner and learned Counsel for Income Tax department.

Order reserved.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 13th day of February, 2018.



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL